

imported and supplied to producers of vanaspati is indicated below :—

Qty. (MT) (Provisional)

Month	Edible oils imported	Edible Oils delivered to vanaspati units
October, 81	95,433	64,298
November, 81	133,172	51,000
December, 81	127,613	52,000
January, 82	83,235	44,000
	439,453	211,298 Approx.

(b) to (d). Availability of vanaspati has, by and large, been satisfactory in the country. However, localised shortages of a temporary nature cannot be ruled out. Whenever, any such shortage is reported, the vanaspati manufacturers are requested through their associations to rush supplies to these areas.

Financial Assistance to Sugar Mills in Bihar

1295. SHRI N. E. HORO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have provided some financial assistance to the owners of sugar mills in the State of Bihar for modernisation of their mills during 1980-81;

(b) if not, whether Government propose to extend its co-operation during the current financial year also; and

(c) if so, to what extent ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) Yes, Sir. The

Central Government has sponsored a scheme for providing soft loan assistance to the sugar factories in order to encourage them to modernise their plant and machinery. The Industrial Finance Corporation of India (IFCI) which is entrusted with this scheme have informed that during the year 1980-81 (April-March) they sanctioned financial assistance amounting to Rs. 50.00 lakhs in respect of one sugar mill in Bihar viz., Champaran Sugar Co. Ltd. located at Chanpatia, West Champaran Dist. for modernisation and expansion of its sugar plant from 1250 TCD to 1600 TCD. The IDBI and ICICI have also sanctioned assistance amounting to Rs. 100.00 lakhs and Rs. 50.00 lakhs respectively to the said concern during this period. IFCI disbursed an amount of Rs. 35.00 lakhs in September, 1981, against the aforementioned assistance sanctioned to the said concern.

(b) and (c). Do not arise.

Guidelines to States for Protection of Poor People from Cold Wave

1296. SHRI HARIHAR SOREN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any guidelines were sent by his Ministry to various States to protect the poor and destitute people from cold wave ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) and (b). The State Governments have been requested to maintain Night shelters for use by homeless and the pavement dwellers, to provide free of cost mats, blankets and heating arrangements etc. and to direct the Police officials to carry

out special drive to persuade the pavement dwellers to move in Dharamshalas or Night shelters during the cold weather. It has also been suggested to the State Governments for immediate sanction of ex-gratia payment to the kith and kin, in case of unfortunate deaths due to cold waves.

Economic Rehabilitation Scheme in States

1298. SHRI HARIHAR SOREN: Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether Government has a proposal to continue the Economic Rehabilitation Scheme in some States in 1982-83;

(b) if so, whether such Economic Rehabilitation scheme will continue in Orissa also ;

(c) the total amount proposed to be allocated to Orissa in 1982-83 for implementing Economic Rehabilitation Scheme; and

(d) the details about the name of the districts of Orissa which will benefit by the above scheme ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM) : (a) There is no 'Economic Rehabilitation Scheme' in the Central or Centrally sponsored sector.

(b) to (d). Does not arise.

Deputation of I.C.A.R. Scientists in Foreign Country.

1299. SHRI D.S.A. SIVAPRAKASHAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any scientist serving in the ICAR has been deputed to any foreign country during the year 1979 to 1981 ; and

(b) if so, the details of the scientists total service of each in the ICAR and the countries to which they were deputed and duration of deputation ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) (a) Yes, Sir.

(b) Proposals of about 200 (two hundred) Scientists for deputation abroad on assignments (short-term of six months and less and long term of six months and above) and for training/fellowships in various foreign countries were approved by the ICAR Headquarters during the period from 1979 to 1981. However, the exact number of those who actually availed of the approved deputation, their length of service in the ICAR, duration of deputation (exact dates of departure and arrival back) is not readily available at the ICAR Headquarters. The same has to be ascertained from the various Research Institutes/Units under the ICAR. Further it is likely that the Scientists whose deputation proposals were approved by ICAR prior to 1979 might not have gone abroad during the period covered by the present Question, as the departure depends on completion of certain formalities such as receipt of air ticket, date from which the Scientist is required to take up the assignment abroad, etc. Therefore, the figure of 200 is only tentative. The exact information is being collected and will be laid on the Table of the Sabha.

Dismissal of I. C. A. R. Scientists Deputed in Foreign Country

1300. SHRI D.S.A. SIVAPRAKASHAM :
SHRI MANI RAM
BAGRI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether any scientist deputed to the foreign countries by ICAR